

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/13/2017  
NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD  
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Athiban Vijay

Sankaran Ranganathan

Counsel for  
Petitioner

Athiban

P. V. SABARIDAS

For Mr. Sankaranarayanan V.

Counsel for

2nd Respondent.

P. V. Sabaridas

**ORDER**

Counsel for Petitioner present. Counsel for R2 present. Counsel for the Petitioner submitted that the matter is sub judice before NCLAT and prayed for time. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

- 54 -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)